

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TAKSHASHILA HEIGHTS INDIA PRIVATE LIMITED OPERATING IN REAL
ESTATE BUSINESS AT AHMEDABAD

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS																	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Takshashila Heights India Private Limited CIN: U45100GJ2017PTC098463 PAN: AAGCT3592D																
2.	Address of the registered office	Block-B, F, P No. 583(B,C) Paiki, T.P No 3/5, Takshashila Elegana, beside FortunePark Hotel, Towards Nagri Hospital from Gujarat, Ellisbridge, Ahmedabad, Ahmadabad City, Gujarat, India, 380006.																
3.	URL of website	No Website																
4.	Details of place where majority of fixed assets are located	Ahmedabad, Gujarat.																
5.	Installed capacity of main products/ services	The Corporate Debtor has developed a real estate project named "Takshashila Elegna," located at Ahmedabad, Gujarat comprising of Wings A, B, C, and D. The Building Use Certificate has been obtained for all wings.																
6.	Quantity and value of main products/ services sold in last financial year	<table border="1"><thead><tr><th>Financial Year</th><th>As per Audited Financial Statements</th></tr></thead><tbody><tr><td>2022-23</td><td>Other Income Rs. 7,68,260</td></tr></tbody></table> <table border="1"><thead><tr><th>Sr.no</th><th>Financial Year</th><th>As per unaudited Financials</th></tr></thead><tbody><tr><td>1</td><td>2023-24</td><td>Member Receipt Income Rs. 14,47,35,614</td></tr><tr><td>2</td><td>2024-25</td><td>Member Receipt Income Rs. 31,90,64,399</td></tr><tr><td>3</td><td>From 01/04/2025 to 04/02/2026</td><td>Member Receipt Income</td></tr></tbody></table>	Financial Year	As per Audited Financial Statements	2022-23	Other Income Rs. 7,68,260	Sr.no	Financial Year	As per unaudited Financials	1	2023-24	Member Receipt Income Rs. 14,47,35,614	2	2024-25	Member Receipt Income Rs. 31,90,64,399	3	From 01/04/2025 to 04/02/2026	Member Receipt Income
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Sr.no	Financial Year	As per unaudited Financials																
1	2023-24	Member Receipt Income Rs. 14,47,35,614																
2	2024-25	Member Receipt Income Rs. 31,90,64,399																
3	From 01/04/2025 to 04/02/2026	Member Receipt Income																



				Rs. 48,10,62,011
7.	Number of employees/ workmen	4 employees		
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available	Information can be sought by writing an email at cirp.thipl@gmail.com		
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought by writing an email at cirp.thipl@gmail.com		
10.	Last date for receipt of expression of interest	15 th April, 2026		
11.	Date of issue of provisional list of prospective resolution applicants	25 th April, 2026		
12.	Last date for submission of objections to provisional list	30 th April, 2026		
13.	Date of issue of final list of prospective resolution applicants	10 th May, 2026		
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15 th May, 2026		
15.	Last date for submission of resolution plans	14 th June, 2026		
16.	Process email id to submit Expression of Interest	cirp.thipl@gmail.com		
17.	Details of the corporate debtor's registration status as MSME.	UDYAM-GJ-01-0141578		

Date: 31st March, 2026

Place: Mumbai

SD/-

Abhijit Gokhale,

Authorised IP/ Director,

Orion Resolution & Turnaround Private Limited

Interim Resolution Professional of Takshashila Heights India Private Limited

Registration No. of IPE- IBBI/IPE-0089/PA-3/2023-24/50066

Registration No. as an IP – ICAI/IPE/0016

Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala

Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400059.

Registered Email Id of IPE: ipe@orionipe.com

Process specific e-mail ID for correspondence: cirp.thipl@gmail.com

AFA valid upto 31st December, 2026